

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 28.10.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 246/2021 & IA No. 515/2021	K.K. Ropeways Ltd V Billion Smiles Hospitality Pvt Ltd	R.S. Diwaagar	
2.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	
3.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd & Anr	Ramarao Avinash Krishnan Ravi Harshini J	
4.	Comp App (AT)(CH)(Ins) No. 250/2021 & IA No. 525/2021	M.S.P. Ramarao V VBC Industries & Anr	Akshat Singh	
5.	Comp App (AT)(CH) No. 38/2021 & IA No. 526/2021, 527/2021 & 528/2021	HMT Limited V The Liquidator for HMT Bearings Ltd	G. Sai Prasen Mithun Shashank	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 156/2021	Amit Chandrakant Vaishnav V M D Overseas Limited & anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1 J. Manivannan -R2
7.	Comp App (AT)(CH)(Ins) No. 215/2021 & IA No. 498/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors. Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi- R3

For Clarification / Orders Reserved Matter

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(CH)(Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian- R2 Haribabu Thotu IRP

10.	TA No.11/2021 (Comp App (AT) No.108 /2020)	Vamsidhar Maddipatla & Anr V Teckbond Laboratories P Ltd & Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha & Adhithya Sukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5
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CELL : 9940225692

2.Court Officer - PH No. : 044-2888 0450
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)